

(NTPC) and the National Hydro-Electric Power Corporation (NHPC) is not satisfactory; and

(b) if so, the details of steps taken or proposed to be taken to improve their performance ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) and (b) The performance of National Thermal Power Corporation and National Hydro-Electric Power Corporation is satisfactory. However, their performance is reviewed constantly.

[*Translation*]

**Allotment of LPG Agencies and Petrol Pumps to Unemployed Educated Youths**

221. SHRI MORESHWAR SAVE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government had formulated a scheme to allot petrol pumps and cooking gas agencies to the unemployed educated youths; and

(b) if so, the time by which the said scheme is likely to be implemented ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) No, Sir.

(b) Does not arise.

[*English*]

**Performance of Uttar Pradesh State Electricity Board**

222. SHRI M. V. CHANDRASHEKARA MURTHY : Will the

Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the Uttar Pradesh State Electricity Board is running in loss;

(b) if so, the details thereof, and the reasons therefor;

(c) whether the Union Government have been approached by that Electricity Board for some additional funds ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCE (SHRI KALP NATH RAI) : (a) and (b) UPSEB will have a surplus of Rs. 89.70 crores during 1990 (provisional) if RE subsidy payable by the State Government is taken into account.

(c) and (d) According to UPSEB, loans to the extent of about Rs. 400 crores for financing of Anpara 'B' Thermal Power Project, transmission, distribution and rural electrification works has been sought from Government of India, the Power Finance Corporation, the Rural Electrification Corporation and others.

12.00 hrs.

[*Translation*]

SHRI SARAT CHANDRA PATANAYAK (Bolangir) : Mr. Speaker, Sir, this year there has been scanty rainfall in Bolangir area. The labourers and the farmers of that area have become victims of famine and drought and are wandering in search of work

The Government of Orissa has failed to solve their problems. Therefore, through you, I would like to draw the attention of the Government towards this problem and request that immediate arrangements should be made to meet this situation of famine and drought.

[English]

**SHRI MANORANJAN BHAKTA** (Andaman-Nicobar) : Mr. Speaker, Sir, I would like to draw the attention of this House to a very important issue which is presently occurring in the Andaman & Nicobar Islands. A large number of foreign poachers are entering in our Islands and extracting valuable timber and they are carrying it in big ships. It is not only that. One policeman was killed in an encounter. Eight villagers were killed by those foreign poachers. But the Administration has not taken any action thereof. No compensation has been paid to the police personnel as well as to the villagers who were killed. There is a panic in those areas particularly in the North Andaman areas. People are afraid of living in their houses because every now and then a group of such poachers with arms enter the place. The Coast Guard people go around the Island in the Ship. But they do not land in the jungles. They say : "It is not our job. We can only see from outside. If we get any ship, we will seize it. Otherwise, those people who are in the land have to be taken care of by other people." But unfortunately the Administration has not taken any action so far. I would like to draw the attention of the Home Minister in this regard. They should take immediate

action to build the confidence of the people, those who are living in that part of the country.

**SHRI NIRMAL KANTI CHATTERJEE** (Dum Dum) : I and Shri Basudeb Acharia have raised an important issue before you, about circulation of a paper.

**MR. SPEAKER** : I will come to you.

**SHRI RAMESH CHENNITHALA** (Kottayam) : Sir, the Government of Kerala has recently requested for increasing the quantity of rice, ration rice which is supplied to the State. This is the time of monsoon. The Government was forced to give free ration in certain areas also. Moreover, the Onam festival is also approaching. So, the quantity of ration should be increased. Further, the quality of the rice which is distributed to the State is also very low. So, I request the Minister of Food and Civil Supplies to intervene in the subject. Our Chief Minister Shri K. Karunakaran recently met and had a heated discussion with the Food Minister. So, I request the Hon. Minister to intervene in this matter and allot more rice of good quality to the State of Kerala. (Interruptions).

**SHRI BASU DEB ACHARIA** (Bankura) : Mr. Speaker, Sir, you have not given your ruling about the paper which was circulated among the Members of Parliament . . . (Interruptions).

**MR. SPEAKER** : I have said, I am coming to it later on.

(Interruptions)